



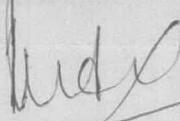
315/05  
OA No. 430/06

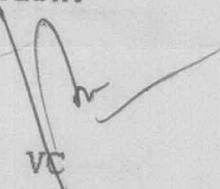
27.04.2006

Hon'ble Mr. Justice Khem Karan, VC  
Hon'ble Mr. A.K. Singh, AM

Sri S.K. Mishra learned counsel for the applicant. Sri S. Singh learned counsel for U.O.I. and Sri D.S. Shukla learned counsel for BSNL.

Sri Mishra prays that this OA may be dismissed as withdrawn and he has moved MA 1750/06 to this effect. MA is allowed.  
The OA is dismissed as withdrawn.

  
AM

  
VC

/pc/